

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**PUBLIC SERVICES – A.P.J.M.S – Chief Administrative Officers of District Courts
(Category – 1) – Transfers and Postings – Ordered.**

ROC.No. 2007/2014 - C.1.

Dt. 25-07-2014

NOTIFICATION NO. 06/2014. C –1.

The High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 28(3) of the A.P. Judicial Ministerial Service Rules, 2003 and as per the G.O.Ms.No.100 Law (LA & J Home Courts. D) Department, dt.08-08-2013 and all other powers enabling thereto, is pleased to order the following transfers and postings: -

I

Sri K.Shankaraiah, Paper Promotee from the Unit of the District Judge, Nalgonda, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Khammam (post kept vacant).

Smt. D. Padma, Paper Promotee from the Unit of the Chief Judge, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, Special Court under PC Act for speedy trial of cases of Embezzlement of Scholarship Amounts in Social Welfare Department, Hyderabad. (Post kept vacant).

Sri V. Kondaiah, Paper Promotee from the Unit of the District Judge, Karimnagar, is transferred and posted as Chief Administrative Officer, Family Court, Nizamabad (Post kept vacant).

Sri N.Vijaya Kumar, Paper Promotee from the Unit of the District Judge, Visakhapatnam, is transferred and posted as Chief Administrative Officer, V Additional District & Sessions Court at Sompeta, Srikakulam District. (Newly established Court).

Sri P.V. Gopala Varma, Paper Promotee from the Unit of the District Judge, Visakhapatnam, is transferred and posted as Chief Administrative Officer, Additional District & Sessions Court at Srikakulam for trial of case under Crime No.24/2012 of Vangara Police Station in connection with clashes between S.Cs. and B.Cs. At Lakshmipet. (Newly established Court).

- i) S/Sri K. Shankaraiah, Smt.D.Padma, V. Kondaiah, N. Vijaya Kumar and P.V. Gopala Varma, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.
- ii) The District Judges, Nalgonda, Karimnagar, Visakhapatnam and the Chief Judge, City Civil Court, Hyderabad are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

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II

Sri B. Martin Luthar, Paper Promotee from the Unit of the District Judge, Kurnool, is transferred and posted as Chief Administrative Officer, II Additional District & Sessions Court, Madanapalle, Chittoor District (Post kept vacant).

Sri G. Rajagopala Naidu, Paper Promotee from the Unit of the District Judge, Kurnool, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum - IV Additional District & Sessions Court, Kadapa (Post kept vacant).

Sri B. Kailasa Rao, Paper Promotee from the Unit of the District Judge, Srikakulam, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Visakhapatnam (Post kept vacant).

Sri M. Sankara Rao, Paper Promotee from the Unit of the District Judge, Srikakulam, is transferred and posted as Chief Administrative Officer, XIII Additional District & Sessions Court, Narasaraopet, Guntur District (Post kept vacant).

- i) Sri B.Martin Luthar, G. Rajagopala Naidu, B. Kailasa Rao and M. Sankara Rao shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.
- ii) The District Judges, Kurnool and Srikakulam, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

III

Sri C.Yadagiri Reddy, Chief Administrative Officer, Family Court-cum-VI Additional District & Sessions Court, Karimnagar, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Nalgonda vice Sri M. Ramachander transferred.

Sri M. Ramachander, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Nalgonda, is transferred and posted as Chief Administrative Officer, Family Court-cum-VI Additional District & Sessions Court, Karimnagar vice Sri C. Yadagiri Reddy transferred.

Sri Mohd. Shaik Ali, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Kurnool, is transferred and posted as Chief Administrative Officer, Additional Family Court, Hyderabad (Post kept vacant).

Sri P. Chandrasekhar, Chief Administrative Officer, Principal District Court, Mahabubnagar, is transferred and posted as Chief Administrative Officer, Principal District Court (Judicial), Ranga Reddy District (Post kept vacant).

Sri A. Raman Raj, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Mahabubnagar, is transferred and posted as Chief Administrative Officer, XXVII Additional Chief Judge's Court, City Civil Court, Hyderabad (Newly established court).

- i) S/Sri C.Yadagiri Reddy, M. Ramachander, Mohd. Shaik Ali, P. Chandrasekhar and A. Raman Raj, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.
- ii) The District Judges, Karimnagar, Nalgonda, Kurnool and Mahabubnagar, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

The Unit Officers concerned are hereby directed not to entertain any applications for leave from the individual concerned. The above individuals are also hereby informed that representations for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

Note: S/Sri C.Yadagiri Reddy, M. Ramachander, Mohd. Shaik Ali, P. Chandrasekhar and A. Raman Raj, Chief Administrative Officers are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.

**Sd/- P. MUTYALA NAIDU,
REGISTRAR (ADMN.).**

To

1. The Individuals (Through the Unit Heads concerned.)
2. The District Judges, Nalgonda, Karimnagar, Visakhapatnam, Khammam, Nizamabad, Srikakulam, Kurnool, Chittoor, Kadapa, Guntur, Mahabubnagar, Ranga Reddy District at L.B. Nagar., Hyderabad.
3. The Chief Judge, City Civil Court, Hyderabad.
4. Additional District & Sessions Judge at Srikakulam for trial of case under Cr.No.24/2012 of Vangara Police Station in connection with clashes between S.Cs. and B.Cs. at Lakshmipet.
5. II Additional District & Sessions Judge, Madanapalle, Chittoor District.
6. V Additional District & Sessions Judge, Sompeta, Srikakulam.
7. XIII Additional District & Sessions Judge, Narasaraopet, Guntur District.
8. XXVII Additional Chief Judge, City Civil Court, Hyderabad.
9. The Special Judge for trial of cases under SCs/STs (POA) Act, 1989, Khammam.
10. The Special Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Additional District & Sessions Judge, Kadapa.
11. The Special Judge for trial of cases under SCs/STs (POA) Act, 1989, Visakhapatnam.
12. The Special Judge for trial of cases under SCs/STs (POA) Act, 1989, Nalgonda, Kurnool and Mahabubnagar.
13. Judge, Family Court, Nizamabad.
14. Judge, Family Court-cum-VI Additional District & Sessions Judge, Karimnagar.
15. Judge, Additional Family Court, Hyderabad.
16. Special Judge under PC Act for speedy trial of cases of Embezzlement of Scholarship Amounts in Social Welfare Department, Hyderabad.
17. The Pay and Accounts Officer, Hyderabad.
18. The District Treasury Officers, Nalgonda, Karimnagar, Visakhapatnam, Khammam, Nizamabad, Srikakulam, Kurnool, Chittoor, Kadapa, Guntur, Mahabubnagar, Ranga Reddy District.
19. The Sub Treasury Officers, Sompeta, Srikakulam District, Narasaraopet, Guntur District, Madanapalle, Chittoor District.
20. The Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

<http://hc.tap.nic.in>

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